

ORISSA HIGH COURT**FILING REPORT AS ON :25/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0012264/2023	JUGAL RANA VS STATE OF ODISHA	JAYADEBA BEHERA VS	KHAPRAKHOL /149 /2023 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH(Balangir) GR/0000775/2023
2	BLAPL/0012265/2023	MALAYA RANJAN BHUKTA VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	//0 (//
3	BLAPL/0012266/2023	BINDU MAHANANDA VS STATE OF ODISHA	SHANTI PRAKASH MOHANTY VS	KEGAON /192 /2023 S.D.J.M.-CIVIL JUDGE (JD),DHARAMGARH(Kalahandi) CT/0000506/2023
4	BLAPL/0012267/2023	A. AJIT KUMAR ACHARY VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	TARASINGI /223 /2023 JMFC, JAGANNATH PRASAD(Ganjam) GR/0000579/2023
5	BLAPL/0012268/2023	SAGARJIT DHAL @ SILU VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	KHANDAPARA /216 /2023 J.M.F.C.,KHANDAPARA(Nayagarh) GR/0000211/2023
6	BLAPL/0012269/2023	BIDYASAGAR MOHAPATRA VS STATE OF ODISHA	JAYADEBA BEHERA VS	//0 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000062/2023
7	BLAPL/0012270/2023	ADHIRA DALEI VS STATE OF ODISHA	ARIJEET MISHRA VS	PANIKOILI /238 /2023 J.M.F.C.,JAJPUR ROAD(Jajapur) CT/0001089/2023
8	BLAPL/0012271/2023	KALIA @ BASANTA HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /190 /2021 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Koraput) GR/0000676/2021
9	BLAPL/0012272/2023	SILVA @ SHILA BARIK VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	G.R.P.S. /140 /2023 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001236/2023
10	BLAPL/0012273/2023	PRAFULLA HARIJAN @ KARAPHUL HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	BORIGUMMA /131 /2022 AD-HOC A.D.J. (FTSC), JEYPORE(Koraput) TR/0000071/2022
11	BLAPL/0012274/2023	BASANTA GHUGHAR VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BADMAL /248 /2023 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000857/2023

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12	BLAPL/0012275/2023	RAMAKANTA PATRA VS STATE OF ODISHA	SANKALPA MOHANTY VS	NEMALO /132 /2023 J.M.F.C.,SALIPUR(Cuttack) GR/0000845/2023
13	BLAPL/0012276/2023	BHUBAN MOHAN DASH VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	VIGILANCE PS (BERHAMPUR) /30 /2007 () //
14	BLAPL/0012277/2023	GUPTESWAR RANA VS STATE OF ODISHA	AMITAV TRIPATHY VS	PHIRINGIA /45 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000052/2023
15	BLAPL/0012278/2023	BABLU LAL VS STATE OF ODISHA	DHIRENDRA NATH BEHERA VS	/ /0 DISTRICT & SESSIONS JUDGE,SAMBALPUR(Sambalpur) TR/0000060/2023
16	BLAPL/0012279/2023	LAXMI NARAYAN BEHERA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	SINAPALI /68 /2015 DIST.& SESSIONS JUDGE,NAWAPARA(Nuapada) ST/0000081/2023
17	BLAPL/0012280/2023	BAIDA BAG VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	/ /0 SPECIAL JUDGE,NAWAPARA(Nuapada) Sa/0000050/2023
18	BLAPL/0012281/2023	WARIES KHAN VS STATE OF ODISHA	LAMBODOR ACHARI VS	/ /0 ADDL.DISTRICT SESSIONS CUM SPL JUDGE,BHANJANAGAR(Ganjam) 2(A)CC/0000029/2023
19	BLAPL/0012282/2023	VICKY SINGH VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000078/2023
20	BLAPL/0012283/2023	SANGRAM DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHULBANI TOWN /118 /2020 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000048/2020
21	BLAPL/0012284/2023	SUPIAN KHAN VS STATE OF ODISHA	GURUPRASAD BEHERA VS	BALASORE TOWN /166 /2023 AD-HOC A.D.J.(FTSC),BALASORE(Baleshwar) ST/0000423/2023
22	BLAPL/0012285/2023	P. VEER SATYANARAYANA VS STATE OF ODISHA	GAYATRI PATRA VS	TIKABALI /32 /2023 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000023/2023
23	BLAPL/0012286/2023	AMIT KUMBHAR @ RAJA KUMBHAR	JAYADEBA BEHERA	KHAPRAKHOL /167 /2023

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		VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH(Balangir) GR/0000866/2023
24	BLAPL/0012287/2023	RAJANI KANTA PRADHAN @ RAJANI	ARJEET MISHRA	SUNABEDA /110 /2022
		VS STATE OF ODISHA	VS	() //
25	BLAPL/0012288/2023	NITISH HALDAR	ANIRUDHA DAS	KALIMELA /27 /2023
		VS STATE OF ODISHA	VS	SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000032/2023
26	BLAPL/0012289/2023	KARTIKA JENA	JUGALA KISHORE PANDA	BHARATPUR PS /316 /2021
		VS STATE OF ODISHA	VS	3RD ADJ BHUBANESWAR(Khordha) CT/0000037/2022
27	BLAPL/0012290/2023	SANDIP KUMAR SATPATHY	DILLIP KUMAR PRADHAN	BHATILI /225 /2023
		VS STATE OF ODISHA	VS	S.D.J.M.,BARGARH(Bargarh) CT/0001437/2023
28	BLAPL/0012291/2023	SADHAN DAS	ANIRUDHA DAS	KALIMELA /27 /2023
		VS STATE OF ODISHA	VS	SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000032/2023
29	BLAPL/0012292/2023	JASODA BEHERA	AMLAN SHAKTI PAUL	/ /0
		VS STATE OF ODISHA	VS	1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha) TR/0000099/2023
30	BLAPL/0012293/2023	ABHILASH BHUYAN	GURUPRASAD BEHERA	BALASORE SADAR /238 /2023
		VS STATE OF ODISHA	VS	J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000475/2023
31	BLAPL/0012294/2023	SUNANDA KUMAR MARTHA	AMLAN SHAKTI PAUL	/ /0
		VS STATE OF ODISHA	VS	1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha) TR/0000109/2023
32	BLAPL/0012295/2023	SUDAM CHANDRA NAIK @ SUDAM NAIK	SURYAKANTA DWIBEDI	BHAWANIPATNA SADAR /210 /2023
		VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA(Kalahandi) CT/0000584/2023
33	BLAPL/0012296/2023	PINTU SAHOO	SOUMYA RANJAN DAS	BIRMITRAPUR /139 /2023
		VS STATE OF ODISHA	VS	J.M.F.C., BIRAMITRAPUR(Sundargarh) GR/0000296/2023
34	BLAPL/0012297/2023	SURAJ BAGARTI	SOUMYA RANJAN DAS	PLANTSITE /276 /2023
		VS	VS	S.D.J.M.,PANPOSH(Sundargarh)

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35	BLAPL/0012298/2023	STATE OF ODISHA SUNIL KUMAR BHOI @ DAS VS	SOUMYA RANJAN DAS VS	GR/0001374/2023 ROURKELA CYBER P.S. /16 /2023 S.D.J.M.,PANPOSH(Sundargarh)
36	BLAPL/0012299/2023	STATE OF ODISHA DUSHASAN NAYAK VS	SUDHANSU SEKHAR DASH VS	GR/0001527/2023 //0 A.D.J.,NAYAGARH(Nayagarh)
37	BLAPL/0012300/2023	STATE OF ODISHA SUNIL PRASAD MEHERA VS	SUNJUKTA MUNDA VS	TR/0000168/2023 //0 ()
38	BLAPL/0012301/2023	STATE OF ODISHA SK. USMAN @ USHMAN @ USU VS	SMRUTI RANJAN ROUT VS	// CANTONMENT ROAD /184 /2023 ()
39	BLAPL/0012302/2023	STATE OF ODISHA JATIN PRADHAN VS	SURYAKANTA DWIBEDI VS	// SARANGADA /90 /2022 ()
40	BLAPL/0012303/2023	STATE OF ODISHA BINA BEHERA VS	JAYADEBA BEHERA VS	// NUAGAON /116 /2023 ()
41	BLAPL/0012304/2023	STATE OF ODISHA SITARAM BINDHANI VS	RAJJEET ROY VS	// BELPARA /52 /2022 ()
42	BLAPL/0012305/2023	STATE OF ODISHA RAJMOHAN GAMANGO VS	DEVASHIS PANDA VS	// MOHANA /238 /2021 ()
43	BLAPL/0012306/2023	STATE OF ODISHA GUNA @ PRASANTA BALABANTARAY VS	BALAKRUSHNA RAY VS	// PURI TOWN /82 /2018 ()
44	BLAPL/0012307/2023	STATE OF ODISHA SHYAM SUNDAR NAG VS	SOUMYA RANJAN DAS VS	// JHIRPANI P.S. /85 /2023 ()
45	BLAPL/0012308/2023	STATE OF ODISHA SADANANDA JENA VS	ARIJEET MISHRA VS	// JAJPUR TOWN /330 /2023 ()
		STATE OF ODISHA		//

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46	BLAPL/0012309/2023	GOKULA DIGAL @ GOKULA DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /108 /2022 () //
47	BLAPL/0012310/2023	SUBHRANSU PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// () //
48	BLAPL/0012311/2023	SINGH CHANDAN VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	// () //
49	CMP/0001324/2023	KALABATI KAMILLA VS KAILASH PRASAD KAMILLA	BRAHMANANDA TRIPATHY VS	// CIVIL JUDGE (JD),1ST COURT,CUTTACK(Cuttack) CS/0000650/2023
50	CMP/0001325/2023	JEMA PRADHAN VS KAIFULA ROUT	AMIT PRASAD BOSE VS	// SR.C.J-CUM-A.S.J (WOMENS COURT), BARGARH(Bargarh) CS/0000122/2016
51	CONTC/0008146/2023	JAY MAA TARINI SELF HELP GROUP, BARGARH VS DASHRATHI SOREN, CHIEF CSO CUM DISTRICT MANAGER, OSCSC LTD.	ADV. VS	// () //
52	CONTC/0008147/2023	SARASA JENA VS MANAS RANJAN SWAIN, TAHASILDAR, BBSR	SAILABALA JENA VS	// () //
53	CONTC/0008148/2023	GITANJALI JENA VS MANAS RANJAN SWAIN, TAHASILDAR, BBSR	SAILABALA JENA VS	// () //
54	CONTC/0008149/2023	TUNI BAGHSINGH @ DEI VS MANAS RANJAN SWAIN, TAHASILDAR, BBSR	SAILABALA JENA VS	// () //
55	CONTC/0008150/2023	SAKHI SINGH@DEI VS MANAS RANJAN SWAIN, TAHASILDAR, BBSR	SAILABALA JENA VS	// () //
56	CONTC/0008151/2023	SITA SINGH VS MANAS RANJAN SWAIN, TAHASILDAR, BBSR	SAILABALA JENA VS	// () //
57	CONTC/0008152/2023	LIPINA SINGH	SAILABALA JENA	//

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		VS	VS	()
58	CONTC/0008153/2023	MANAS RANJAN SWAIN, TAHASILDAR, BBSR SANDHYARANI JHANKAR	ADV.	//
		VS	VS	()
59	CONTC/0008154/2023	LALATENDU SI, SUB COLLECTOR AND CHAIRMAN, ICDS PROJECT, SUBARNAPUR ABHIMANYU SASMAL	PRADEEPTA KUMAR BEHERA	//
		VS	VS	()
60	CONTC/0008155/2023	DEVI DUTTA RAMANI RANJAN PATTANAİK, DIRECTOR WATER AND LAND MANAGEMENT INSTITUTE, CUTTACK PRASHANTA NANDA	AJIT CHANDRA MOHAPATRA	//
		VS	VS	()
61	CRLA/0001174/2023	SURESH KUMAR VASISTH, MD. OMPHED LTD., KHORDHA PRAKASH JENA	BIKASH CHANDRA PARIJA	//
		VS	VS	()
62	CRLA/0001175/2023	STATE OF ODISHA DR. HEMANGINI MEHER	DEVASHIS PANDA	//
		VS	VS	()
63	CRLLP/0000071/2023	STATE OF ODISHA SK. AINUL	NIRANJAN LENKA	//
		VS	VS	/ /0
64	CRLMA/0000437/2023	SK. RASID DHIRENDRA KUMAR PRADHAN	MANAS KUMAR CHAND	//
		VS	VS	()
65	CRLMC/0004814/2023	STATE OF ODISHA TRILOCHAN JENA @ KULUA	ARJEET MISHRA	//
		VS	VS	()
66	CRLMC/0004815/2023	STATE OF ODISHA DEBABRAT MAHARANA	GOPAL KRUSHNA MOHANTY	//
		VS	VS	()
67	CRLMC/0004816/2023	STATE OF ODISHA R.PRASAD RAO	PRAVAT KUMAR NAYAK	//
		VS	VS	/ /0
68	CRLMC/0004817/2023	STATE OF ODISHA TATA PROJECT LTD., BBSR, KHORDHA	AMIT PRASAD BOSE	//
		VS	VS	/ /0
				()

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69	CRLMC/0004818/2023	STATE OF ODISHA AJAYA MOHAPATRA@MUNA VS	DEVASHIS PANDA VS	// BASELI SAHI PS /38 /2023 ()
70	CRLMC/0004819/2023	STATE OF ODISHA HARIBOLA SANDHA VS	SURYAKANTA DWIBEDI VS	// MANAMUNDA /147 /2017 ()
71	CRLMC/0004820/2023	STATE OF ODISHA BIBHUTI BHUSAN DASH VS	PRASANT KUMAR SAHOO VS	// MANCHESWAR P.S. /426 /2023 ()
72	CRLMC/0004821/2023	STATE OF ODISHA PREETAM PATRA VS	N.K. MISHRA VS	// / /0 ()
73	CRLMC/0004822/2023	STATE OF ODISHA BISWANATH SAMAL VS	RAJENDRA NARAYAN ROUT VS	// / /0 ()
74	CRLMP/0002090/2023	AMLANAJYOTI DASH NARASINGHA PAIKARAY VS	BYOMAKESH TRIPATHY VS	// / /0 ()
75	CRLMP/0002091/2023	STATE OF ODISHA DURGA PRASAD DALAI VS	BYOMAKESH TRIPATHY VS	// / /0 ()
76	CRLMP/0002092/2023	STATE OF ODISHA SHIBANARAYAN PANIGRAHI VS	BYOMAKESH TRIPATHY VS	// / /0 ()
77	CRLMP/0002093/2023	STATE OF ODISHA RAJAN KUMAR BISWAL VS	ROHIT RANJAN RAY VS	// / /0 ()
78	CRLMP/0002094/2023	STATE OF ODISHA KANHU CHARAN BEHERA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
79	CRLMP/0002095/2023	STATE OF ODISHA SATISH SARANGI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 () //

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80	CRLMP/0002096/2023	BIPIN BIHARI GARNAYAK VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	//0 0 //
81	CRLREV/0000572/2023	PATYADU SUSHANTA DORA VS STATE OF ODISHA	LAMBODOR ACHARI VS	ADVA /79 /2020 0 //
82	CRLREV/0000573/2023	USHARANI MISHRA VS SURENDRANATH SAHOO	PRAKASH KUMAR BEURA VS	//0 0 //
83	FAO/0000482/2023	PRADEEP KUMAR RAY VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
84	MATA/0000363/2023	RUBY@BISHNUPRIYA BEURA@SAMAL VS PRADEEP KUMAR BEURA	DURGA PRASAD PRADHAN VS	// 0 //
85	RVWPET/0000419/2023	JAI MAA SANTOSHI INFRASTRUCTURE PVT. LTD., VS STATE OF ODISHA	BBSRAVI MOHANTY VS	// 0 //
86	TRPCRL/0000099/2023	NANDINI MAJUMDAR VS STATE OF ODISHA	SWASTIK MOHANTY VS	PARADEEP /333 /2023 0 //
87	WA/0002659/2023	STATE OF ODISHA VS SUBHRANSHU SEKHAR GARNAYAK	SANJAY RATH, A.S.C. VS	// 0 //
88	WA/0002660/2023	B.SWETALINA VS SATYADEEP BEHERA	SATYAJIT MOHAPATRA VS	// 0 //
89	WA/0002661/2023	STATE OF ODISHA VS BIDYADHAR PRADHAN	TARUN PATNAIK, A.S.C. VS	// 0 //
90	WA/0002662/2023	STATE OF ODISHA VS SANJEEB KUMAR BARIK	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
91	WA/0002663/2023	STATE OF ODISHA	HARIKRUSHNA PANIGRAHI, A.S.C.	//

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		VS	VS	0
92	WP(C)/0035169/2023	NABA KISHORE DHAL M/S. INDIAN OIL CORPORATION LTD. JAGATSINGH	ANIL J MATHEWS	//
		VS	VS	0
93	WP(C)/0035170/2023	STATE POLLUTION CONTROL BOARD, BBSR BHAGIRATHI SENAPATI	AMIT PRASAD BOSE	//
		VS	VS	0
94	WP(C)/0035171/2023	COLLECTOR AND D.M. KEONJHAR PURNA CHANDRA SAHOO	AMIT PRASAD BOSE	//
		VS	VS	0
95	WP(C)/0035172/2023	COLLECTOR AND D.M. KEONJHAR ANJALI MOHANTY	AMIT PRASAD BOSE	//
		VS	VS	0
96	WP(C)/0035173/2023	COLLECTOR AND D.M. KEONJHAR MANOJ KUMAR DASH	AMIT PRASAD BOSE	//
		VS	VS	0
97	WP(C)/0035174/2023	COLLECTOR AND D.M. KEONJHAR K. SABITRI ACHARI	UMA CHARAN MISHRA	//
		VS	VS	0
98	WP(C)/0035175/2023	COLLECTOR, KALAHANDI TIKINA DAS	KARTIK CHANDRA TRIPATHY	//
		VS	VS	0
99	WP(C)/0035176/2023	STATE OF ODISHA JYOSHNA RANI PATRA	NIRANJAN LENKA	//
		VS	VS	0
100	WP(C)/0035177/2023	MEMBER BOARD OF REVENUE, CUTTACK GENERAL MANAGER, THE SAMAJA, BUXI BAZAR	BIPLAB P.B. BAHALI	//
		VS	VS	0
101	WP(C)/0035178/2023	SANTOSH KUMAR MUDULI LAKSHMAN MISHRA	SRIDHAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
102	WP(C)/0035179/2023	SUNKUR JYOTI AMA CHOUDHURY	NIRANJAN LENKA	//
		VS	VS	0

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103	WP(C)/0035180/2023	MEMBER BOARD OF REVENUE, CUTTACK NIHAR RANJAN DAS VS STATE OF ODISHA	M/S SUDHIR KUMAR MALLICK VS	// // 0 //
104	WP(C)/0035181/2023	B. JYOTI PATRA VS MEMBER BOARD OF REVENUE, CUTTACK	NIRANJAN LENKA VS	// 0 //
105	WP(C)/0035182/2023	DAMBARUDHARA SETHI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
106	WP(C)/0035183/2023	USHARANI PATI VS STATE OF ODISHA	DIPTI RANJAN SENAPATI VS	// 0 //
107	WP(C)/0035184/2023	HARISH CHANDRA PATRA VS STATE OF ODISHA	CHITTARANJAN PATNAIK VS	// 0 //
108	WP(C)/0035185/2023	RABINDRA KUMAR GHADAI @ RABINDRA GHADAI VS STATE OF ODISHA	GRABANTHARAN M BEHERA VS	// 0 //
109	WP(C)/0035186/2023	HADU BEHERA VS MANMATH KUMAR CHHOTARAY	SUDHIR KUMAR MALLICK VS	// 0 //
110	WP(C)/0035187/2023	SUNITA MALLI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
111	WP(C)/0035188/2023	LAXMIPRIYA MOHANTY VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
112	WP(C)/0035189/2023	DR. YASHOBANTA SAMAL VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
113	WP(C)/0035190/2023	PRATIVA TANDI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //

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114	WP(C)/0035191/2023	KARMA ORAM VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
115	WP(C)/0035192/2023	RABI CHANDRA PATRA VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
116	WP(C)/0035193/2023	DR. BRUNDABANA PRADHAN VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
117	WP(C)/0035194/2023	NABIN KUMAR NAYAK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
118	WP(C)/0035195/2023	SADHAV CHANDRA NAIK VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
119	WP(C)/0035196/2023	MANOJ NAG VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
120	WP(C)/0035197/2023	DR. PRASANTA KUMAR PARIDA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
121	WP(C)/0035198/2023	RADHA SAHU VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
122	WP(C)/0035199/2023	BIDHUBHUSAN ROUT VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
123	WP(C)/0035200/2023	JAYAPAL KAWAR VS GOVT. OF ODISHA	BYOMOKESH SAHOO VS	// 0 //
124	WP(C)/0035201/2023	PRAMILA SWAIN VS STATE OF ODISHA	AMBUJA BANDHU PARIDA VS	// 0 //
125	WP(C)/0035202/2023	MD. SADIQUE ALI	DR.PURUSOTTAM CHULI	//

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		VS	VS	()
126	WP(C)/0035203/2023	STATE OF ODISHA DR. SISHIR KUMAR PRUSTY	DR.PURUSOTTAM CHULI	//
		VS	VS	()
127	WP(C)/0035204/2023	STATE OF ODISHA ANJALI ROY @ NANDI	ALEKH CHANDRA MOHANTY	//
		VS	VS	()
128	WP(C)/0035205/2023	ASIT BALLAV ROY CHANDRAMANI MOHANTY	SUDHIR KUMAR MALLICK	//
		VS	VS	()
129	WP(C)/0035206/2023	STATE OF ODISHA DIPTI RANJAN PATNAIK	SARADA PRASANNA SARANGI	//
		VS	VS	()
130	WP(C)/0035207/2023	STATE OF ODISHA NIHAR RANJAN DAS	SUDHIR KUMAR MALLICK	//
		VS	VS	()
131	WP(C)/0035208/2023	STATE OF ODISHA THE EXECUTIVE OFFICER, RAIRANGPUR MUNICIPALITY	SUBASH CHANDRA PRADHAN	//
		VS	VS	()
132	WP(C)/0035209/2023	ORISSA HUMAN RIGHTS COMMISSION DIPTI RANJAN PATNAIK	SARADA PRASANNA SARANGI	//
		VS	VS	()
133	WP(C)/0035210/2023	STATE OF ODISHA PREMANANDA PANIGRAHY	IQBAL SHABIYA	//
		VS	VS	()
134	WP(C)/0035211/2023	STATE OF ODISHA BASANTA KUMAR PARIDA	ROHIT RANJAN RAY	//
		VS	VS	()
135	WP(C)/0035212/2023	STATE OF ODISHA M/S SREE METALIKS LTD, KEONJHAR.	KSHIROD KUMAR SAHOO	//
		VS	VS	()
		ASSISTANT COMMNR CGST AND CENTRAL EXCISE, KEONJHAR.		//
136	ABLAPL/0012361/2023	LAXMIPRIYA NAYAK @ LAXMIPRIYA SWAIN	RAMANI KANTA PATTANAIAK	BADAMBADI /16 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :25/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	ABLAPL/0012362/2023	STATE OF ODISHA LAXMIPRIYA NAYAK @ LAXMIPRIYA SWAIN VS	RAMANI KANTA PATTANAİK VS	// BADAMBADI /87 /2022 ()
138	ABLAPL/0012363/2023	STATE OF ODISHA LAXMIPRIYA NAYAK @ LAXMIPRIYA SWAIN VS	RAMANI KANTA PATTANAİK VS	// BADAMBADI /181 /2022 ()
139	ABLAPL/0012364/2023	STATE OF ODISHA RAKESH KUMAR SAHOO VS	JAYADEBA BEHERA VS	// / /0 SPECIAL JUDGE,NAYAGARH(Nayagarh)
140	ABLAPL/0012365/2023	STATE OF ODISHA ASHOK MALLİK VS	RAJENDRA NARAYAN ROUT VS	Spl/0000054/2023 BARI /288 /2023 ()
141	ABLAPL/0012366/2023	STATE OF ODISHA RAKESH KUMAR SAHOO VS	JAYADEBA BEHERA VS	// / /0 SPECIAL JUDGE,NAYAGARH(Nayagarh)
142	ABLAPL/0012367/2023	STATE OF ODISHA RADHESHYAM SAHU VS	SUDEEP KUMAR SARANGI VS	Spl/0000063/2023 JONK /275 /2023 ()
143	ABLAPL/0012368/2023	STATE OF ODISHA TULU KHATEI VS	SANJAY KUMAR PRADHAN VS	// POLASARA PS /594 /2023 ()
144	ABLAPL/0012369/2023	STATE OF ODISHA PRAFUL KUMAR JENA @ PRAFULLA KUMAR JENA VS	SANJAY KUMAR PRADHAN VS	// KABISURYANAGAR /617 /2023 ()
145	ABLAPL/0012370/2023	STATE OF ODISHA SAGAR KUMAR BEHERA VS	RABINDRA PRASAD PATNAİK VS	// NALCO /192 /2023 ()
146	ABLAPL/0012371/2023	STATE OF ODISHA B. UDAY KUMAR JADAB @ UDAYANATH JADAB VS	JNYANANANDA PANDA VS	// RAMBHA (KHALLİKOTE) /681 /2023 ()
147	ABLAPL/0012372/2023	STATE OF ODISHA AKASH PRADHAN VS	BIPLABA P.B. BAHALI VS	// SEA BEACH /265 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :25/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	ABLAPL/0012373/2023	SUDHAKAR MISHRA VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	BASELI SAHI PS /225 /2023 () //
149	ABLAPL/0012374/2023	DHIRENDRA DAS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHOGRAI /285 /2023 () //
150	ABLAPL/0012375/2023	AMU MANGRAJ VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NARLA /192 /2023 () //
151	ABLAPL/0012376/2023	BISWAMITRA SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KANTAMAL /46 /2021 () //
152	ABLAPL/0012377/2023	KRUSHNA CHANDRA BISOI VS STATE OF ODISHA	ASHOK JENA VS	BUGUDA /457 /2023 () //
153	ABLAPL/0012378/2023	PUNIA @ KHETRAMOHAN SEE @ KHETRAMOHAN VS STATE OF ODISHA	SUBBHAGYA KUMAR DASH VS	ANANDAPUR /60 /2019 () //
154	ABLAPL/0012379/2023	BASUDEV KANHAR @ BASUDEB KANHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000003/2019
155	ABLAPL/0012380/2023	SURENDRA NATH JENA @ SURENDRA JENA @ SURENDRA KUMAR VS STATE OF ODISHA	INDRA KUMAR VS	JAGATSINGPUR /676 /2023 () //
156	ABLAPL/0012381/2023	JUDHISTIRA DAS VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /294 /2023 () //
157	ABLAPL/0012382/2023	JALADHAR PARIDA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	BARI /297 /2023 () //
158	ABLAPL/0012383/2023	BHARAT BARIK VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 () //
159	ABLAPL/0012384/2023	LIPU@NARESH ROUT	BIRANCHI NARAYAN SAMAL	DHENKANAL SADAR /824 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :25/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
160	ABLAPL/0012385/2023	SK MAHINUDDIN @ SK. MOINUDDIN	SATYABRATA SENAPATI	Bamapada (Industrial Area) /189 /2023
		VS	VS	()
		STATE OF ODISHA		//
161	ABLAPL/0012386/2023	RAMA CHANDRA DASH @ RAM	ANIRUDHA DAS	//0
		VS	VS	()
		STATE OF ODISHA		//
162	ABLAPL/0012387/2023	SOMANATH MOHANTY @ BAPI	SATYABRATA DASH	NAYAPALLI P.S. /484 /2023
		VS	VS	()
		STATE OF ODISHA		//
163	ABLAPL/0012388/2023	RUDRA NARAYAN BEHERA	BIBHU PRASAD MOHANTY	KHANDAGIRI P.S. /459 /2023
		VS	VS	()
		STATE OF ODISHA		//
164	ABLAPL/0012389/2023	MURARI MOHAPATRA	SANTOSH KUMAR DASH	KOTPAD /205 /2023
		VS	VS	()
		STATE OF ODISHA		//
165	ABLAPL/0012390/2023	SHYAMBANDHU MENDILI	JUGALA KISHORE PANDA	BOLANGIR TOWN /558 /2023
		VS	VS	()
		STATE OF ODISHA		//
166	ABLAPL/0012391/2023	BAYA @ BHAGABAN DAS	SATYABRATA SENAPATI	BHADRAK RURAL /279 /2023
		VS	VS	()
		STATE OF ODISHA		//
167	ABLAPL/0012392/2023	GANESWAR ROUT	DEEPAK RANJAN PARIDA	DERABIS /266 /2023
		VS	VS	()
		STATE OF ODISHA		//
168	ABLAPL/0012393/2023	BATUA @ SANTOSH KUMAR BHOI	TANMAYA KUMAR MOHANTY	PURI SADAR /254 /2023
		VS	VS	()
		STATE OF ODISHA		//
169	ABLAPL/0012394/2023	PABITRA KUMAR SAHOO	MANAS KUMAR CHAND	BAGHAMARI /178 /2023
		VS	VS	()
		STATE OF ODISHA		//
170	ABLAPL/0012395/2023	PRAVAKAR NAYAK	SUSANTA KUMAR BARAL	//0
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :25/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	ABLAPL/0012396/2023	STATE OF ODISHA SURENDRA @ SURESH SWAIN VS	PANCHANAN PANIGRAHI VS	// KAMAKHYANAGAR /477 /2023 ()
172	ABLAPL/0012397/2023	STATE OF ODISHA SOUBHAGYA RANJAN PAIKARAY VS	ANSHUMAN RAY VS	// KUDANAGARI /341 /2023 ()
173	ABLAPL/0012398/2023	STATE OF ODISHA MAJHAR IMMAM @ MURGI RAJU VS	SOUMYA RANJAN DAS VS	// MAHILA PS,SEC-3,ROURKELA /46 /2023 ()
174	ABLAPL/0012399/2023	STATE OF ODISHA RANJIT SWAIN VS	SOMYA RANJAN PRADHAN VS	// KUDANAGARI /341 /2023 ()
175	ABLAPL/0012400/2023	STATE OF ODISHA ANIL KUMAR BARIK VS	BHABANI SHANKAR DASPARIDA VS	// SORO /665 /2023 ()
176	ABLAPL/0012401/2023	STATE OF ODISHA SAUMYA RANJAN MISHRA VS	SUSANTA KUMAR BARAL VS	// CHAULIAGANJA /249 /2023 ()
177	ABLAPL/0012402/2023	STATE OF ODISHA ROJALIN DASH VS	PRASANTA KUMAR SAHOO VS	// MANCHESWAR P.S. /426 /2023 ()
178	ABLAPL/0012403/2023	STATE OF ODISHA SUSHILA MALLIK VS	PRASANTA KUMAR SAHOO VS	// CHANDABALI /260 /2022 ()
179	ABLAPL/0012404/2023	STATE OF ODISHA SESHA @ SESHDEV PRADHAN VS	JUGALA KISHORE PANDA VS	// MANAMUNDA /202 /2023 ()
180	ABLAPL/0012405/2023	STATE OF ODISHA DEBARDHAN PANDA @ DEBARAJ PANDA VS	DINESH KUMAR MOHANTY VS	// NARASINGHPUR /152 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :25/10/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	84/2023 CRLMA/437/2023	DHIRENDRA KUMAR PRADHAN-MP	MANAS KUMAR CHAND
2	436/2023 CONTC/8147/2023	SARASA JENA-MP	SAILABALA JENA
3	437/2023 CONTC/8148/2023	GITANJALI JENA-MP	SAILABALA JENA
4	438/2023 CONTC/8149/2023	TUNI BAGHSINGH @ DEI-MP	SAILABALA JENA
5	439/2023 CONTC/8150/2023	SAKHI SINGH@DEI-MP	SAILABALA JENA
6	440/2023 CONTC/8151/2023	SITA SINGH-MP	SAILABALA JENA
7	441/2023 CONTC/8152/2023	LIPINA SINGH-MP	SAILABALA JENA
8	1266/2023 CMP/1325/2023	JEMA PRADHAN-MP	AMIT PRASAD BOSE
9	1409/2023 BLAPL/12272/2023	SILVA @ SHILA BARIK-MP	BIPLABA P.B. BAHALI
10	1831/2023 MACA/1004/2023	M/S NATIONAL INSURANCE CO. LTD., CUTTACK-MP	SUBRAT SATPATHY
11	1832/2023 MACA/1005/2023	D.M., NATIONAL INSURANCE CO. LTD., CUTTACK-MP	SUBRAT SATPATHY
12	2143/2023 ABLAPL/7680/2023	MEGHNA CHITTROTAPALA DIXIT-MP	M/S. UMA CHARAN MISHRA
13	2144/2023 ABLAPL/5573/2023	BABITA SAHOO-MP	
14	2145/2023 ABLAPL/11920/2023	ASHOK CHANDRA DORA-MP	
15	2146/2023 ABLAPL/11921/2023	GIRIDHARI RANA-MP	
16	2147/2023 ABLAPL/12052/2023	NARENDRA RANA @ NARENDRA BHOI-MP	
17	2148/2023 ABLAPL/10449/2023	BISWAMITRA SAHU-MP	
18	2149/2023 ABLAPL/12612/2022	BHUTURI @ SURENDRA KUMAR SWAIN-MP	SUSANTA KUMAR BARAL
19	2150/2023 ABLAPL/1561/2023	DHADU @ GUNANIDHI SWAIN-MP	PRAFULLA KUMAR KHATEI
20	2584/2023 CRLA/1174/2023	PRAKASH JENA-MP	BIKASH CHANDRA PARIJA
21	2585/2023 CRLA/1174/2023	PRAKASH JENA-MP	BIKASH CHANDRA PARIJA
22	2586/2023 CRLA/1175/2023	DR. HEMANGINI MEHER-MP	DEVASHIS PANDA
23	3264/2023 CRLMC/4815/2023	DEBABRAT MAHARANA-MP	GOPAL KRUSHNA MOHANTY
24	3265/2023 CRLMC/4816/2023	R.PRASAD RAO-MP	PRAVAT KUMAR NAYAK
25	3266/2023 CRLMC/4818/2023	AJAYA MOHAPATRA@MUNA-MP	DEVASHIS PANDA
26	3267/2023	TATA PROJECT LTD., BBSR, KHORDHA-MP	AMIT PRASAD BOSE

	CRLMC/4817/2023		
27	7803/2023 WA/2660/2023	B.SWETALINA-MP	SATYAJIT MOHAPATRA
28	7804/2023 WA/2660/2023	B.SWETALINA-MP	SATYAJIT MOHAPATRA
29	7805/2023 WA/2659/2023	STATE OF ODISHA-MP	SANJAY RATH, A.S.C.
30	7806/2023 WA/2659/2023	STATE OF ODISHA-MP	SANJAY RATH, A.S.C.
31	7807/2023 WA/2659/2023	STATE OF ODISHA-MP	SANJAY RATH, A.S.C.
32	7808/2023 WA/2661/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
33	7809/2023 WA/2661/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
34	7810/2023 WA/2661/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
35	7811/2023 WA/2662/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
36	7812/2023 WA/2662/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
37	7813/2023 WA/2662/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
38	7814/2023 WA/2663/2023	STATE OF ODISHA-MP	HARIKRUSHNA PANIGRAHI, A.S.C.
39	7815/2023 WA/2663/2023	STATE OF ODISHA-MP	HARIKRUSHNA PANIGRAHI, A.S.C.
40	7816/2023 WA/2663/2023	STATE OF ODISHA-MP	HARIKRUSHNA PANIGRAHI, A.S.C.
41	17024/2023 WP(C)/35169/2023	M/S. INDIAN OIL CORPORATION LTD. JAGATSINGHPUR-MP	MONIL J MATHEWS
42	17025/2023 WP(C)/35170/2023	BHAGIRATHI SENAPATI-MP	AMIT PRASAD BOSE
43	17026/2023 WP(C)/35171/2023	PURNA CHANDRA SAHOO-MP	AMIT PRASAD BOSE
44	17027/2023 WP(C)/35172/2023	ANJALI MOHANTY-MP	AMIT PRASAD BOSE
45	17028/2023 WP(C)/35173/2023	MANOJ KUMAR DASH-MP	AMIT PRASAD BOSE
46	17029/2023 WP(C)/35175/2023	TIKINA DAS-MP	KARTIK CHANDRA TRIPATHY
47	17030/2023 WP(C)/35177/2023	GENERAL MANAGER, THE SAMAJA, BUXI BAZAR-MP	BIPLAB P.B. BAHALI
48	17031/2023 WP(C)/35182/2023	DAMBARUDHARA SETHI-MP	ARJUNA CHARANA BEHERA
49	17032/2023 WP(C)/35183/2023	USHARANI PATI-MP	DIPTI RANJAN SENAPATI
50	17033/2023 WP(C)/35184/2023	HARISH CHANDRA PATRA-MP	CHITTARANJAN PATTNAIK
51	17034/2023 WP(C)/35187/2023	SUNITA MALLI-MP	SAMEER KUMAR DAS
52	17035/2023 WP(C)/35190/2023	PRATIVA TANDI-MP	SAMEER KUMAR DAS
53	17036/2023 WP(C)/35194/2023	NABIN KUMAR NAYAK-MP	SAMEER KUMAR DAS
54	17037/2023 WP(C)/35200/2023	JAYAPAL KAWAR-MP	BYOMOKESH SAHOO
55	17038/2023 WP(C)/35201/2023	PRAMILA SWAIN-MP	AMBUJA BANDHU PARIDA
56	17039/2023 WP(C)/35198/2023	RADHA SAHU-MP	SUDEEP KUMAR SARANGI
57	17040/2023 WP(C)/35204/2023	ANJALI ROY @ NANDI-MP	ALEKH CHANDRA MOHANTY

58	17041/2023 WP(C)/35204/2023	ANJALI ROY @ NANDI-MP	ALEKH CHANDRA MOHANTY
59	17042/2023 WP(C)/35206/2023	DIPTI RANJAN PATNAIK-MP	SARADA PRASANNA SARANGI
60	17043/2023 WP(C)/35208/2023	THE EXECUTIVE OFFICER, RAIRANGPUR MUNICIPALITY	SUBASH CHANDRA PRADHAN
61	17044/2023 WP(C)/35209/2023	DIPTI RANJAN PATNAIK-MP	SARADA PRASANNA SARANGI
62	17045/2023 WP(C)/35212/2023	M/S SREE METALIKS LTD, KEONJHAR.-MP	KSHIROD KUMAR SAHOO
63	17046/2023 WP(C)/32674/2023	AKSHAYA KUMAR MALLIK-MP	